

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 32 OF 2015

&

APPEAL NO. 47 OF 2015

Dated: 15th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

A.No. 32 of 2015

Talwandi Sabo Power Ltd.

...Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. Sujit Ghosh
Mr. Shashak Shekhar
Mr. Krishna Rao

Counsel for the Respondent(s)

:

Mr. Matrugupta Mishra
Ms. Shikha Ohri
Mr. Nimesh Jha for R.1

Mr. M. G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Ms. Anushree Bardhan
Mr. Shubham Arya for R.2

A.No. 47 of 2015

Nabha Power Ltd. & Anr.

... Appellant(s)

Vs.

Punjab State Power Corporation Ltd. & Anr.

... Respondent(s)

Counsel for the Appellant(s)

:

Mr. S. Ganesh, Sr. Adv.
Mr. Aniket Prasoon
Mr. Kush Saggi
Mr. Abhishek Kumar

Counsel for the Respondent(s)

:

Ms. Shikha Ohri
Mr. Matrugupta Misra
Mr. Nimesh Jha for R.2

ORDER

We have heard Mr. M.G. Ramachandran, learned counsel for some time.

List these matters for further hearing on **16.03.2017.**

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/sh